

Andhra Pradesh under the IRDP in 1988-89, 1989-90 AND 1990-91 (till October 1990) were 2.98 lakhs, 2.55 lakhs and 1.61 lakhs, respectively.

The State Government trained 1542 candidates under the Yuvashakthi Scheme till the end of the Seventh Plan.

The number of persons benefitting from the Special Employment Schemes of the State Govt. in the year 1987-88, 1988-89 and 1989-90 were 10165, 10655 and 8477, respectively.

The number of applications sanctioned by banks under the SEEU Scheme in 1987-88, 1988-89 and 1989-90 were 7421, 14291 and 7387 respectively.

[*Translation*]

Filling up of Reserved Vacancies for SCs/STs

509. SHRI TEJ NARAYAN SINGH:
SHRI D. AMAT:

Will the PRIME MINISTER be pleased to state:

(a) whether Government directives with regard to filling up of reserved posts for SCs/ STs are being followed by the Ministries/ Departments of Union Government;

(b) if so, whether the backlog of reserved vacancies for SCs/STs as on 31 March, 1990 has been filled up by the various Ministries/Departments under the special recruitment drive launched for the purpose;

(c) if so, the details of the vacancies, group-wise, filled up and those which are lying still vacant, separately; and

(d) the steps taken to fill up the remaining reserved vacancies for SCs/STs?

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (SHRI KAMAL MORARKA): (a) No violation has been reported by any Ministry/Department to the Department of Personnel and Training.

(b) and (c). The details of vacancies filled under the Special Recruitment Drive and the posts lying vacant are as follows:

	<i>Backlog of reserved vacancies on 31.3.90</i>	<i>Selection completed</i>	<i>Lying Vacant</i>
SC	16659	7789	8870
ST	15269	6560	8709
TOTAL	31928	14349	17579

(d) The Special Recruitment Drive is still in progress.

Setting up of Wage Board

510. SHRI GIRDHARI LAL BHARGAVA: Will the PRIME MINISTER be pleased to state:

(a) whether Government propose to set up a wage board for all the public sector undertakings and organisations; if so, the details thereof;

(b) whether this wage board proposed to cover all the undertakings of State Governments and Union Government and agen-